

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
STARRED QUESTION NO. 148
TO BE ANSWERED ON THE 31/07/2026

IMPLEMENTATION OF COMPONENTS UNDER DIGITAL AGRICULTURE MISSION

*148. SHRI TEJVEER SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has reviewed the implementation of AgriStack, the Farmers' Registry and the Crop Sowing Registry under the Digital Agriculture Mission (DAM), if so, the details thereof;
- (b) the number of farmers in the country who have been issued a digital Farmer ID so far and the number of States and Union Territories which have fully implemented the said system; and
- (c) whether Government aims to provide services such as crop loans, insurance, Minimum Support Price (MSP), Direct Benefit Transfer (DBT) and other agricultural services to farmers through an integrated digital platform via AgriStack?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (c): A statement is laid on the table of the House.

STATEMENT MADE IN REPLY TO PART (a) to (c) OF RAJYA SABHA STARRED QUESTION NO. 148 ON IMPLEMENTATION OF COMPONENTS UNDER DIGITAL AGRICULTURE MISSION RAISED BY SHRI TEJVEER SINGH DUE FOR REPLY ON 31/07/2026

(a): The Government closely monitors the implementation of AgriStack, the Farmers' Registry, and the Crop Sowing Registry under the Digital Agriculture Mission in collaboration with the States and Union Territories. To review and monitor, periodic review meetings with the States and Union Territories are being conducted to monitor the Mission's implementation, assess progress, address emerging challenges, and ensure its timely execution. Further, to review effective and uniform implementation, National and Zonal Conferences are regularly organized to share best practices, address implementation issues, and provide strategic guidance to States/UTs. Further, Capacity-building and training programmes are being conducted regularly for State Government officials and field functionaries, with continuous technical assistance for onboarding the farmers on AgriStack, IT system integration, and the operationalisation of the digital platforms for AgriStack-enabled services to farmers..

(b): As on 28.07.2026, more than 10.25 crore farmers have been issued a Digital Farmer ID. The State-wise progress of Farmer IDs generated is placed at Annexure-I.

(c): AgriStack supports a wide range of digital services, including accurate targeting of beneficiaries for Direct Benefit Transfer (DBT) under PM-KISAN, Minimum Support Price (MSP)-based procurement through the Food Corporation of India (FCI), and booking of Fertilizer through the fertilizer sales framework. It also enables faster delivery of services, such as disaster relief disbursement in Maharashtra, sanctioning of Kisan Credit Card (KCC) loans within half an hour, and improved farmer outreach for participation in procurement schemes. Furthermore, the Farmer ID is being used for enrolment under the Pradhan Mantri Fasal Bima Yojana (PMFBY), procurement under the Price Support Scheme (PSS) of PM-ASHA, and linking with Soil Health Cards to support crop and input planning. In addition, Digital Crop Survey data is being utilized to generate near real-time crop production estimates.

No. of Farmer IDs generated as on 28.07.2026

S. no.	State Name	Number of Farmer ID generated
1	Andhra Pradesh	50,71,774
2	Assam	14,00,857
3	Bihar	55,42,777
4	Chhattisgarh	36,38,959
5	Gujarat	62,34,650
6	Haryana	12,09,750
7	Himachal Pradesh	5,96,310
8	Karnataka	65,33,771
9	Kerala	25,61,744
10	Madhya Pradesh	1,13,95,550
11	Maharashtra	1,35,40,949
12	Odisha	20,48,114
13	Punjab	3,68,287
14	Rajasthan	87,30,496
15	Sikkim	35,364
16	Tamil Nadu	36,50,484
17	Telangana	50,34,937
18	Tripura	85,493
19	Uttar Pradesh	2,45,70,021
20	Uttarakhand	3,26,495
	Total	10,25,76,782
